

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) CHENNAI

ORIGINAL APPLICATION No: 268 of 2016 (SZ)

Korattur People's Welfare & Awareness Trust  
Represented by Mr. S. Sekaran  
Founder and Managing Trustee  
Registered Office at:  
Door No 04, 5th Main Road, Ellai Amman Nagar,  
Korattur, Chennai – 600 076

..... Applicant(s)

**Versus**

1. Government of India  
Rep. by its Secretary  
MoEF & CC, New Delhi
2. State of Tamilnadu  
Rep. by Secretary to Govt,  
Environment & Forest Dept Chennai
3. State of Tamilnadu,  
Rep. by Secretary to Govt,  
PWD, Chennai
4. The District Collector,  
Thiruvallur
5. The Thasildar,  
Ambattur
6. The Commissioner,  
Corporation of Chennai
7. The Regional Deputy Commissioner (Central),  
Shenoy Nagar, Chennai
8. The Zonal Officer of Chennai Corpn Zone – 7,  
Ambattur
9. Chennai Metropolitan Water Supply & Sewerage Board,  
Rep. by its Managing Director, Chennai – 2



V.G.RAMASWAMI. B.E.,  
Superintending Engineer  
C.M.W.S.S Board  
Chennai - 600 002.

10. The District Environmental Engineer Tamil Nadu Pollution Control Board,  
Arumbakkam, Chennai
11. Ambattur Industrial Estate Manufacturers' Assn,  
Rep. by its President, Chennai
12. AAVIN,  
Rep. by its Managing Director Ambattur, Chennai
13. MBI Mettloys (P) Ltd.,  
Rep. by its Managing Director, Ambattur, Chennai
14. Sunrise Electroplaters,  
Rep. by its Proprietor, SIDCO Industrial Estate Pttaravakkam, kChennai
15. Industrial Rubber Products – Unit – II,  
Rep. by its Managing Director, SIDCO, Ambattur, Chennai
16. Hi – Tech Plastomers,  
Rep. by it Managing Proprietor SIDCO, Ambattur, Chennai
17. Cybele Industries Ltd,  
Rep. by its Managing Director SIDCO, Ambattur, Chennai
18. R.R. Leather Product Pvt.Ltd,  
Rep. by its Managing Director SIDCO, Ambattur, Chennai
19. The District Environmental Engineer Tamil Nadu Pollution Control Board Ambattur, Chennai (R19 suo motu impleaded as per Order dated 1.12.2016)

...Respondent(s)



V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.

## REPORT FILED BY THE 9<sup>th</sup> RESPONDENT

I, V.G. Ramaswami, S/o. V.Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ordination) in the Chennai Metropolitan Water Supply and Sewerage Board, Chennai do here by solemnly affirm and sincerely state as follows,

1. I am the Superintending Engineer (Central/Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 9<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. I am filing this updated Short and Long term action plan on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 9<sup>th</sup> respondent in the case filed by the Korattur's people Welfare & Awareness trust and taken up by Hon'ble National Green Tribunal, Southern zone, Chennai vide O.A. No. 268 of 2016(SZ).
3. I humbly submit that the Hon'ble Green Tribunal, Southern Zone has given a direction to the committee members as follows:  
“..the Hon'ble National Green Tribunal in its order dated 12.12.2019 felt it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Officer of Chennai Metropolitan Water Supply & Sewage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board, (7) Senior Officer/Senior Scientist Tamil Nadu Pollution Control Board and (8) IIT, Chennai to consider the question involved in the matter and prepare an action plan to find a permanent solution for the issue and execution of the same with shorter time line”
4. In this regard The Chief Secretary of the State has been directed to monitor and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line.
5. Further I humbly submit that Tamil Nadu State Pollution Control Board has been appointed as the Nodal agency for co-ordination and CMWSSB have communicated the progress of formulated action plan to TNPCB in proper time interval.
6. In this regard the Hon'ble Justices of the National Green Tribunal, Chennai have issued direction on 18.03.2021 that the respondents cited in the application to submit their independent response and also further progress report regarding the work undertaken by CMWSSB.



V.G.RAMASWAMI, I.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

7. Accordingly, I submit the updated progress of Short Term Action Plan (Within six months) to plug the Domestic Sewage Outfalls into the Korattur Lake by CMWSSB tabulated below before the Hon'ble tribunal for its kind perusal:

Short Term Action Plan					
S.No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/Remark
1	<b>Ramapuram/ Ward 85 : 25 Nos of streets</b> Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> <li>Total no. of houses :700 Nos.</li> <li>House sewer connections effected :675 Nos.</li> <li><b>The balance 25 Nos of house sewer connections are to be effected under "illamthorumInnaipu "scheme</b></li> <li>Estimated Cost: Rs. 1.47 Cr</li> <li>Fund G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for 224 crores</li> </ul>	Balance 25 nos. has been completed.	NIL	Work completed.
2	<b>Teachers Colony/ Ward 85</b> i) Underground sewer System available in 8 streets.	<ul style="list-style-type: none"> <li>Total no. of houses : 340 Nos.</li> <li>House sewer connections effected: 335 Nos.</li> <li><b>The balance 5 Nos of house sewer connections are to be effected under "illamthorumInnaipu "scheme</b></li> <li>Estimated Cost: Rs. 0.71 Cr</li> <li>Fund G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for 224 crores</li> </ul>	Balance 5 nos. has been completed.	NIL	Work completed.
	ii) <b>Underground sewer system not available in 6 streets, the residents</b> are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> <li><b>Total length of sewer main :1100m</b></li> <li>Completed :1070 m <b>Balance: 30 m (deep sewer main) awaiting permission from highways department</b></li> <li>Entire 37 Numbers of Manholes constructed.</li> <li>There are 190 houses are existing and all the house service connections are effected under illamthorumInnaipu "scheme</li> <li>Estimated Cost: Rs. 8.39Cr</li> <li>Fund : CMCDM</li> </ul>	Balance length of 30 m deep sewer main has been completed.	NIL	Work completed.



V.G.RANASINGHAM, B.E.,  
Superintending Engineer  
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8. Further I also humbly submit the Long Term Action Plan (More than six months) to plug the Domestic Sewage Outfalls into the Korattur Lake as tabulated below before the Hon'ble tribunal for its consideration,

<b>Long Term Action Plan</b>					
S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/ Remark
1	<p><b>Ward 90 – Padikuppam, Golden gerorge Colony</b></p> <p><b>Ward 92 – Paarisalai, Mogappair East (10-12 Blocks).</b></p> <p><b>Ward 93 – Mogappair East (1-6 Blocks)</b></p> <ul style="list-style-type: none"> <li>Underground Sewage System is completed recently.</li> </ul>	<p>Entire 12789 m length of sewer main and 522 number of Manholes construction completed</p> <ul style="list-style-type: none"> <li>Total 1314 Nos of House Sewer connections to be effected</li> <li>Completed:230;</li> <li><b>Balance:1084</b></li> <li>Estimated Amount: 7.24 Crores.</li> <li>Fund : CMCDM</li> <li>Sewer mains provided in 90 streets</li> </ul>	<b>135 Nos. of HSC were effected.</b>	<b>Net balance to be effected - 949 nos</b>	Work under progress and will be completed by 31.12.2021
2	<p>i) <b>SIDCO Industrial Estate/Depot 84 /Ward 85 &amp; Depot 86/Ward 86 (P) TINY SHED-70 Nos.</b></p> <p>Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross street are discharging sewage into the storm water drain).</p>	<ul style="list-style-type: none"> <li>There are 683 Industries existing.</li> <li><b>70 House Sewer connections are to be effected under Illamthoruminnaipu</b></li> <li>Entire 2700m length of sewer main and 92 Nos of manholes construction completed</li> <li>Sewer mains provided in 9 streets</li> </ul>	<b>Testing and commissioning of sewer system has been completed on 06.09.2021&amp; during commissioning it is found that certain length of sewer main is left out and need to be carried out.</b>	<b>Net HSC to be effected - 70 nos</b>	<b>Work under progress and will be completed by 31.03.2022</b>
	<p>ii) <b>Depot 84 &amp; 86 Korattur &amp; Mannurpettai</b></p> <p>Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> <li>1300 Nos. of House Sewer connections are to be effected</li> <li>Completed:149</li> <li><b>Balance:1151</b></li> <li>Entire Sewer of length 10380m and 524 number of Manholes construction completed</li> <li>Estimated Amount: Rs. 6.08 Cr</li> <li>Fund : CMCDM</li> <li>Sewer mains provided in 157 streets</li> </ul>	<b>456 nos. of HSC were effected</b>	<b>Net balance to be effected - 698 nos.</b>	<b>Work under progress and will be completed by 31.12.2021</b>



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3	<p>Pattavakkam (84), Mannurpettai(84) Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets</p> <ul style="list-style-type: none"> <li>No Underground Sewerage System</li> <li>Work is under progress</li> </ul>	<ul style="list-style-type: none"> <li>Entire Sewer main of length 10380 m and 524 Nos of manholes construction completed</li> <li>1301 Nos. of House Sewer connections are to be effected</li> <li>Completed 45</li> <li><b>Balance:1256</b> to be effected under illamthoruminnaipu scheme</li> <li>Estimated Amount 9.98 Crores.</li> <li>Fund : CMCDM</li> </ul>	<p>Testing and commissioning of sewer system has been completed 45 nos. of HSC were effected.</p>	<p>Net balance to be effected - 1211 nos.</p>	<p>Work under progress and will be completed by 31.12.2021</p>
4	<p>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. - 211 streets Underground Sewerage System.</p>	<ul style="list-style-type: none"> <li>Entire laying of 30823m length of sewer main work completed</li> <li>Entire 1377 Nos of Manholes constructed.</li> <li>2690 Nos. of House Sewer connections are to be effected</li> <li>Completed 182</li> <li><b>Balance:2508</b> to be effected under illamthoruminnaipu scheme</li> <li>Estimated Amount: 14.96 Crores.</li> <li>Fund : CMCDM</li> </ul>	<p>Trial commissioning work is progress.</p>	<p>Balance 2508 nos.to be effected.</p>	<p>Work under progress and completed by 31.12.2021</p>
5	<p>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompahar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets) Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD</p>	<ul style="list-style-type: none"> <li>Entire 3950 Nos. Of House sewer connections effected</li> <li>Estimated Cost: Rs.82.95 Cr</li> <li>Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept, dated 20.08.2019 for Rs. 224 Cr</li> </ul>	<p>Completed as on 25.05.2021</p>	<p>-</p>	<p>-</p>

  
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Chennai - 600 002.

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/ Remark
6	<b>TASS Industrial Estate/Depot 85 ( Corporation) -26 streets</b> No Underground Sewer system available. & 143 Industries are existing	<ul style="list-style-type: none"> <li>Total length of sewer main: 2974 m</li> <li><b>Balance to be completed:1450 m</b></li> <li>Total Manholes:100</li> <li><b>Balance to be constructed:29</b></li> <li><b>Entire 143 Nos of House Sewer connections are to be effected under illamthoruminnaipu scheme</b></li> <li>Estimated Amount: Rs. 8.39 Cr</li> <li>Fund : CMCDM</li> </ul>	Length of sewer main completed: 486 mtrs. Manholes: 8 nos. were completed.	Balance length of sewer main to be completed: 964 mtrs. Manholes to be constructed: 21  Total 143 nos. of HSC are to be effected only after completion of works.	Work under progress and will be completed on or before Dec. 2021.
7	<b>Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) -145 streets,Kallikuppam -90 streets</b> Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD	<ul style="list-style-type: none"> <li>Total No. of houses : 29237 Nos.</li> <li>House sewer connections effected under illamthoruminnaipu scheme: <b>6778 Nos.</b></li> <li><b>The balance 22459 Nos of house sewer connections are being effected under illamthoruminnaipu scheme</b></li> <li>Estimated Amount: Rs. 61.39 Cr</li> <li>Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept, dated 20.08.2019 for Rs. 224 cr.</li> </ul>	<b>1807 nos. of HSC were effected.</b>  Total Nos effected as on date: <b>6778+1807= 8585 nos.</b>	Net balance to be effected - 20652 nos.	Work under progress and will be completed on or before Dec' 2021.
8	<b>Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 Kallikuppam Menambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam (Part) Ward : 91- Ebinezer avenue</b> Sewer mains are to be provided in 64 streets.	<ul style="list-style-type: none"> <li>Entire Sewer main length :11110m</li> <li>Completed:6230 m; <b>Balance:4880 m</b></li> <li>250 manholes completed out of 356 and <b>balance 106 manholes has to be constructed and work is under progress</b></li> <li>Estimate Amount : Rs. 7.45 Cr</li> <li>Fund :CMCDM</li> <li><b>1115 House Sewer connections are to be given under illamthoruminnaipuscheme.</b></li> <li>Completed:395; <b>balance:720</b></li> </ul>	Length of sewer main completed: 1744 mtrs.  Manholes: 56 nos. were completed.	Balance length of sewer main to be completed: 3136 mtrs  Manholes to be constructed: 50  Total 720 nos. of HSC are to be effected only after completion of works	Work to be completed on or before 31.12.2021



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C.M.W.S. Board  
Chennai

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/ Remark
9	<p>Depot 79 / Ward 79 Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar</p> <p>Depot 80 / Ward 80 Puthur, Vijayalakshmi Puram, Banu Nagar</p> <p>Sewer mains are to be provided in 100 streets.</p>	<ul style="list-style-type: none"> <li>Entire Sewer main length : 10648m</li> <li>Completed:2820 m;<b>Balance:7828m</b></li> <li>131 manholes completed out of 348 and <b>balance 217 manholes</b> has to be constructed and work is under progress</li> <li>Estimate Amount : Rs. 8.05 Cr</li> <li>Fund :CMCDM</li> <li><b>1246 House Sewer connections</b> to be given under illamthoruminaipluscheme.</li> <li>Completed:591;<b>balance:655</b></li> </ul>	<p>Length of sewer main completed: 1279 mtrs.</p> <p>Manholes: 50 nos. were completed.</p>	<p>Balance length of sewer main to be completed: 6549 mtrs</p> <p>Manholes to be constructed: 167</p> <p>Total 655nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2021</p>
10	<p>Depot83 /Ward 83 Katchanankuppam , Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part)</p> <p>Depot85 /Ward85 Kamaraja Puram, TASS Avenue, Vanchinagar</p> <p>Sewer mains are to be provided in 56 streets.</p>	<ul style="list-style-type: none"> <li>Entire Sewer main length : 4205m</li> <li>Completed:1800m;<b>Balance: 2405m</b></li> <li>81 manholes completed out of 147 and balance <b>66 manholes</b> has to be constructed and work is under progress</li> <li>Estimate Amount : Rs. 8.39 Cr</li> <li>Fund :CMCDM</li> <li>686 House Sewer connections to be given under illamthoruminnaipuscheme.</li> <li>Completed:0;<b>balance:686</b></li> </ul>	<p>Length of sewer main completed: 200 mtrs.</p> <p>Manholes: 16 nos. were completed. 30% of construction of roadside pumping station is completed.</p>	<p>Balance length of sewer main to be completed: 2205 mtrs</p> <p>Manholes to be constructed: 50</p> <p>Total 686 nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2021</p>
11	<p>AnnaiSathiya Nagar (D/86)</p> <ul style="list-style-type: none"> <li>No Underground Sewer system available at present</li> <li>Sewer mains are to be provided in 12 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 400 Nos of HSC to be given under Illamthoruminnaipu and Total Sewer main of length of 1725 m and 60 Nos of Manholes.</li> <li>Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr.</li> </ul>	NIL	<p>length of sewer main to be completed: 1725mtrs</p> <p>Manholes to be constructed: 60</p> <p>Total 400 nos. of HSC are to be effected only after completion of works</p>	<p>Awaiting fund from CRRT. work will be completed on or before Dec'2022</p>
12	<p>Sivanandha Colony(D/85)</p> <ul style="list-style-type: none"> <li>No Underground Sewer system available at present</li> <li>Sewer mains are to be provided in 12 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 450 No.s of HSC to be given under Illamthoruminnaipu and Total Sewer main of length 887 m and 37 No.s of Manholes</li> <li>Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr.</li> </ul>	NIL	<p>length of sewer main to be completed: 887 mtrs</p> <p>Manholes to be constructed: 37</p> <p>Total 450 nos. of HSC are to be effected only after completion of works</p>	<p>Awaiting fund from CRRT. work will be completed on or before Dec'2022</p>



V.G. RAMASWAMI, P.L.  
 Supervising Engineer  
 GAWWS Board  
 Chennai-600002

S.No	Issues	Sanction Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/ Remark
13	<b>MKB Colony (Depot 85/Ward 85)</b> <ul style="list-style-type: none"> <li>No Underground Sewer system available at present.</li> <li>Sewer mains are to be provided in 21 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 630 Nos of HSC to be given under Illamthoruminnaipu and Total Sewer main of length 2852m and 120 Nos. of Manholes</li> <li>Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr</li> </ul>	NIL	length of sewer main to be completed: 2852 mtrs Manholes to be constructed: 120 Total 630 nos. of HSC are to be effected only after completion of works	Awaiting fund from CRRT. work will be completed on or before Dec'2022
14	<b>Patavatamman Estate and Tiny shed / Depot 84/Ward 84</b> <ul style="list-style-type: none"> <li>No Underground Sewer system available.</li> <li>Sewer mains are to be provided in 15 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 237 Nos. of HSC to be given under Illamthoruminnaipu and Industries and Total Sewer main of length of 1238 m and 45 Nos of Manholes</li> <li>Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr</li> </ul>	NIL	length of sewer main to be completed: 1238 mtrs Manholes to be constructed: 45 Total 237 nos. of HSC are to be effected only after completion of works	Awaiting fund from CRRT. work will be completed on or before Dec'2022

9. I humbly submit that the total Sewerage generated in Area – VII from Depot 79 to 93 is 45 MLD. The sewage from Area – VII is diverted to Kodungaiyur STP through 23 nos. of Sewage Pumping Stations. The Capacity of these 23 nos. of Sewage Pumping Stations is 259.92 MLD and the Capacity of Kodungaiyur STP is 270 MLD.

10. I further humbly submit that high standards are maintained while disposing wastage from TTRO (Liquid and Solid). The Rejects received from TTRO is being blended with raw sewage to be treated in Secondary level into the waterways as per standards of CPCB/TNPCB norms. The treated Sewage is being let out into the water ways.

  
V.G. RAMASWAMI, IIT  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.

11. In this regard works of plugging the Domestic Sewage Outfalls into the Korattur Lake are being carried out expediently in Area VII through " Illam Thorum Innaipu "scheme to effect House sewer connections to the residents in order to avoid the letting out sewerage into water bodies. In addition I also submit that works such as "laying of sewer main and construction of Manholes are also being carried out simultaneously so as to plug the sewerage into the lake.
12. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on this  
29<sup>th</sup> day of September 2021 and signed  
his name in my presence



V.G. RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.O.S. Deptt.  
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BEFORE ME

1/09/21

K. G. O. P. I.,

Advocate F. NO. 702/2006,  
16, LAW CHAMBERS,  
HIGH COURT BUILDINGS,  
CHENNAI - 104  
Advocate, Chennai

**Before the National Green Tribunal (Southern Zone)**

**Chennai,**

**O.A.No.268 of 2016(SZ)**

Korattur People's Welfare & Awareness Trust  
Represented by Mr. S. Sekaran  
Founder and Managing Trustee  
Registered Office at:  
Door No.04, 5th Main Road,  
Ellai Amman Nagar,  
Korattur, Chennai – 600 076

: Applicant

Vs.

Chennai Metropolitan Water  
Supply&Sewerage Board,  
Rep. by its Managing Director,  
No. 1, Pumping Station Road,  
Chintadripet,  
Chennai - 600031.and 18 Others

: Respondent

REPORT FILED BY 9TH RESPONDENT

G.JANAKIRAMAN

Counsel for 9th Respondent